CORRIGENDUM TO PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF MIDLAND POLYMERS LIMITED

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This Corrigendum to the Public Announcement ('Corrigendum to PA') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of Mr. Rupesh Soni, Mrs. Radhika Soni and Rudh Equities and Investment Advisors (P) Ltd. (Collectively known as Acquirers) in respect of the Open Offer to the equity shareholders of Midland Polymers Limited (the 'Target Company') pursuant to and in compliance with Regulation 10 and Regulation 12 and other provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the 'Regulations'). This Corrigendum to PA is issued pursuant to changes/amendments advised by SEBI vide their letter no. CFD/DCR1/VSS/NB/14764/2012 dated July 05, 2012 and should be read in conjunction with the original Public Announcement ('PA') appeared in The Financial Express, Jansatta and Navbharat on October 19, 2011 (Wednesday).

The terms used in this Corrigendum to PA have the same meaning assigned to them in PA issued earlier, unless otherwise specified.

The Equity Shareholders of the Target Company are requested to kindly note the following changes:

1) **The revised activity schedule of the Offer is as follows**:

Activities	Actual		Revised	
	Date	Day	Date	Day
Date of Public Announcement	October 19, 2011	Wednesday	October 19, 2011	Wednesday
Specified Date	November 16, 2011	Wednesday	November 16, 2011	Wednesday
Last date for a Competitive Bid, if any	November 9, 2011	Wednesday	November 9, 2011	Wednesday
Date by which Letter of Offer will be dispatched to the Shareholders	November 30, 2011	Wednesday	August 13, 2012	Monday
Date of opening of the Offer	December 9, 2011	Friday	August 18, 2012	Saturday
Last date for Revising the Offer Price/Number of Equity Shares	December 19, 2011	Monday	August 28, 2012	Tuesday
Last date for Withdrawing acceptances tendered by shareholders	December 23, 2011	Friday	September 03, 2012	Monday
Date of closing of the Offer	December 28, 2011	Wednesday	September 06, 2012	Thursday
Date by which the acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	January 12, 2012	Thursday	September 21, 2012	Friday

2) **Revision in Open Offer Price**: The Open offer price has been revised from ₹ 29/- per equity share to ₹ 29.25/- (Rupees Twenty Nine and Twenty Five Paisa only) per equity share which includes an interest component of ₹ 0.25/- (Twenty Five Paisa) per equity share due to delay of 29 days in dispatch of Final Letter of Offer to the equity shareholders of the Target Company and thereafter delay in all the subsequent activities.

3) **Escrow Account**: Initially, more than 25% of the open offer consideration i.e. ₹ 58,00,000/- (Rupees Fifty Eight Lakhs only) was deposited in the Escrow account. However as per SEBI letter bearing ref no CFD/DCR1/VSS/NB/14764/2012 dated July 05, 2012, 100% of the Open offer consideration shall be deposited in the Escrow account before Opening of the Offer. As on date of this corrigendum, the Acquirers have deposited an additional amount of ₹ 1,72,10,000/- (Rupees One crore Seventy Two lakhs and Ten Thousand only) aggregating to ₹ 2,30,10,000/- (Rupees Two crores Thirty Lakhs and Ten Thousand only) in the Escrow Account.

The detailed information stated above will be provided in the letter of offer that will be sent to the shareholders whose names appear on the register of members as on specified date i.e. November 16, 2011

All the other terms and conditions remain unchanged.

The individual Acquirers and the Directors of Rudh Equities and Investment Advisors (P) Ltd. accept full responsibility severally and jointly for the information contained in this Corrigendum to PA and also for the fulfillment of their obligations laid down in the Regulations.

A copy of this Corrigendum to PA will be available at SEBI website at http://www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirers:

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INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Mr. Rishabh Jain / Mr. Nikesh Jain

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Date : August 08, 2012

Place : Hyderabad